HIGH COURT OF BOMBAY AT GOA, PORVORIM, GOA

<u>N O T I C E</u>

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at **High Court of Bombay at Goa** that from **Monday, 8th January 2024 to Thursday, 11th January 2024 :**

Ι

The Division Bench comprising of the **Hon'ble The Chief Justice** and the **Hon'ble Shri. Justice M. S. Sonak** will take up the matters pertaining to Division Bench, as per the Board to be notified separately.

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[From Monday, 8th January 2024 to Wednesday, 10th January 2024]

The **Hon'ble Shri. Justice Valmiki SA Menezes** will sit singly and take up the matters pertaining to Single Bench as per the board to be notified separately.

]	By Order,
]	Sd/-
]	(H. M. Bhosale)
]	Registrar (Judl-I)
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